

n
ITEM NO.205

COURT NO.10

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NO. 394 OF 2009 IN T.P.(C) 195/2008

ASHISH RANJAN

Petitioner(s)

VERSUS

ANUPAM TANDON & ANR

Alleged contemnors/
Respondent(s)

(With appln.for permission to file affidavit and office report)
(For final disposal)
(ALONGWITH THE RECORD OF WP(C) NO.155/2009)

Date: 26/11/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr. Prashant Bhushan,Adv.
Mr.Pranav Sachdeva, Adv.

For Respondent(s) Mr. V.K. Shukla, Adv.
Mr. K.K. Mohan,Adv.

UPON hearing counsel the Court made the following
O R D E R

After hearing learned counsel for the parties
at considerable length, the Court reserved its
verdict.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master